

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

C.P-265(ND)/2017

IN THE MATTER OF:

**Arush Forex Private Limited
Vs.
Registrar of Companies**

.. PETITIONER

... RESPONDENT

**SECTION :
Under Section 252 (3)**

Order delivered on 15.9.2017

**Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner/Applicant : -

For the Respondents : -

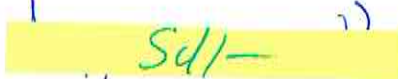
For the R.D (N) : Mr. Manish Raj, Company Prosecutor

ORDER

None appears for the petitioner. Ld. representative for the Regional Director is present.

The matter is posted for hearing on 19.9.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 19.9.2017.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
15.9.2017